

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Record of Proceedings**

**Petition No.98/2009**

Subject: Review of the order dated 19.10.2005 in Petition No.97/2005- Seeking directions from the Commission to TNEB for adhering to CERC Tariff orders and regulations.

**Petition No.99/2009**

Subject: Review of the order dated 14.9.2006 in Petition No.17/2006- Seeking directions from the Commission to TNEB for compliance of the order dated 19.10.2005 in Petition No.97/2005.

Date of Hearing: 15.9.2009

Coram: Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri V.S.Verma, Member

Petitioner: TNEB

Respondent: NLC

Parties present: Shri E.R.Kumar, Advocate, TNEB  
Shri Ashish Vaid, Advocate, TNEB  
Shri S.Soumyanarayanan, TNEB  
Shri N.A.K.Sarma, Advocate, NLC  
Shri R.Suresh, NLC  
Shri.E.Gnanaprakasam, NLC

These applications for review have been filed by the petitioner TNEB, for review of orders dated 19.10.2005 and 14.9.2006 in Petition No.97/2005 and Petition No.17/2006 respectively.

2. Learned counsel for the petitioner submitted that it had received copies of the replies filed by the respondent and prayed adjournment for two weeks to enable the petitioner to file rejoinder.

3. The Commission accepted the prayer. The rejoinder in these matters may be filed latest by 29.9.2009.

4. The applications for review shall be listed for hearing, to consider admission of the petitions, on 13.10.2009.

Sd/-  
(K.S.Dhingra)  
Chief (Legal)